

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1518**

TO BE ANSWERED ON THE 12TH MARCH, 2025/ PHALGUNA 21, 1946 (SAKA)

CASES REGISTERED UNDER UAPA, NSA, AND OTHER ACTS

1518 SHRI ABDUL WAHAB:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the number of cases registered under UAPA, NSA, PASA has increased in the country;

(b) if so, the details of cases registered under these acts in the country in the last five years, State-wise and year-wise separately;

(c) whether it is a fact that many of them arrested under this provision have served in Jail as under trials more than the period if they were to be convicted; and

(d) if so, the details thereof and, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) and (b) The National Crime Records Bureau (NCRB) compiles the data on crime and publishes the same in its annual publication 'Crime in India'. The latest published data pertains to the year 2022. As per the report, the details of State/ Union Territory wise cases registered in the country under the Unlawful Activities (Prevention) Act, 1967 (UAPA) during 2018-2022 are at Annexure-I and details of State/ Union Territory wise cases registered in the

country under the National Security Act during 2018-2022 are at Annexure-II. The NCRB does not maintain data on cases registered under PASA separately.

(c) and (d) Adequate constitutional and institutional safeguards are in place, including those embedded in these Acts to protect the legal rights of the undertrials/ detenues.

State/UT-wise Cases Registered under the Unlawful Activities (P) Act During 2018-2022

SL	State/UT	2018	2019	2020	2021	2022
1	Andhra Pradesh	1	4	1	0	13
2	Arunachal Pradesh	6	25	3	7	15
3	Assam	308	87	76	95	133
4	Bihar	34	12	30	26	28
5	Chhattisgarh	10	2	3	0	3
6	Goa	0	0	0	0	1
7	Gujarat	0	1	0	0	0
8	Haryana	0	0	2	2	11
9	Himachal Pradesh	0	0	0	0	0
10	Jharkhand	137	105	86	86	71
11	Karnataka	1	7	1	0	4
12	Kerala	17	53	18	18	23
13	Madhya Pradesh	6	2	4	5	2
14	Maharashtra	1	0	1	0	4
15	Manipur	289	306	169	157	167
16	Meghalaya	2	0	10	7	4
17	Mizoram	0	0	0	0	0
18	Nagaland	8	9	2	0	3
19	Odisha	0	1	0	5	0
20	Punjab	6	3	19	14	25
21	Rajasthan	0	0	0	0	0
22	Sikkim	0	0	0	0	0
23	Tamil Nadu	2	270	3	0	4
24	Telangana	0	1	0	0	0
25	Tripura	0	0	2	9	5
26	Uttar Pradesh	107	81	72	83	101
27	Uttarakhand	0	0	0	0	2
28	West Bengal	0	0	1	6	2
	TOTAL STATE(S)	935	969	503	520	621
29	A&N Islands	0	0	0	0	0
30	Chandigarh	0	0	0	0	1
31	D&N Haveli and Daman & Diu	0	0	0	0	0
32	Delhi	2	2	6	5	12
33	Jammu & Kashmir	245	255	287	289	371
34	Ladakh	-	-	0	0	0
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	0	0	0	0
	TOTAL UT(S)	247	257	293	294	384
	TOTAL (ALL INDIA)	1182	1226	796	814	1005

State/UT-wise Number of GD Entries on National Security Act During 2018-2022

SL	State/UT	2018	2019	2020	2021	2022
1	Andhra Pradesh	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0
3	Assam	0	0	0	0	0
4	Bihar	0	0	0	0	0
5	Chhattisgarh	1	6	0	0	0
6	Goa	0	0	0	0	0
7	Gujarat	0	0	0	0	0
8	Haryana	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0
10	Jharkhand	0	0	0	0	0
11	Karnataka	0	0	0	0	0
12	Kerala	0	0	0	0	0
13	Madhya Pradesh	492	352	494	293	339
14	Maharashtra	0	0	0	0	0
15	Manipur	0	1	2	7	3
16	Meghalaya	0	0	0	0	0
17	Mizoram	0	0	0	0	0
18	Nagaland	15	9	12	6	5
19	Odisha	0	1	1	0	0
20	Punjab	0	0	0	0	0
21	Rajasthan	0	0	0	0	0
22	Sikkim	0	0	0	0	0
23	Tamil Nadu	15	2	18	0	18
24	Telangana	0	0	0	0	0
25	Tripura	2	3	0	0	0
26	Uttar Pradesh	161	109	194	174	141
27	Uttarakhand	0	0	0	0	0
28	West Bengal	0	0	0	0	0
	TOTAL STATE(S)	686	483	721	480	506
29	A&N Islands	0	0	0	0	0
30	Chandigarh	0	0	0	0	0
31	D&N Haveli and Daman & Diu	0	0	0	0	0
32	Delhi	0	0	0	0	0
33	Jammu & Kashmir	0	0	0	0	0
34	Ladakh	-	-	0	0	0
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	0	0	0	0
	TOTAL UT(S)	0	0	0	0	0
	TOTAL (ALL INDIA)	686	483	721	480	506
